

DIVISION BENCH  
COURT - II

**O-226**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/200(KB)2023  
IA(COMPANIES.ACT)/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	PAWAN SINGHAL VS GIR MOVERS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Ms. R. Shrey, Adv. ] For the Petitioner

Mr. Debmalya Ganguli, Adv. ] For the Respondent

Mr. Soumalya Ganguli, Adv. ]

Ms. Sudarshana Dutta, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **06.09.2024**.

**(Anamitra Pal)**  
Court Officer

**Ar.**